

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-337
IB-2083(ND)2019

IN THE MATTER OF:

M/s Modern Credit Pvt Ltd.

...Applicant

Vs.

M/s KPG International Pvt Ltd.

...Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 09.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

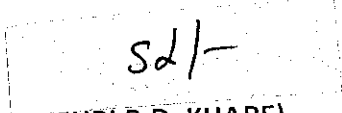
For the Applicant : Adv. Dhruv Khanna

For the Respondent :

ORDER

None present on behalf of the parties. In the interest of justice,
adjourned to 24.10.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(JUSTICE SHRI R.D. KHARE)
MEMBER (J)